

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**O.A.No.508/2008  
Dated the 17<sup>th</sup> day of April, 2009**

**CORAM :**

**HON'BLE Dr K B S RAJAN, JUDICIAL MEMBER  
HON'BLE Ms K NOORJEHAN, ADMINISTRATIVE MEMBER**

**S.Sivadas,  
Assistant Conservator of Forests,  
Forestry Training Institute, Arippa,  
Chozhikode Post,  
Kollam, Kerala-691 317.** ... Applicant

By Advocate Mr S Radhakrishnan

V/s

- 1 Union of India represented by  
The Secretary to the Government of India,  
Department of Personnel and Training,  
Ministry of Personnel,  
Public Grievances and Pension, New Delhi.
- 2 The Secretary to the Government of India,  
Ministry of Environment and Forest,  
New Delhi.
- 3 The State of Kerala represented by  
The Chief Secretary, Government of Kerala,  
Trivandrum.
- 4 The Principal Chief Conservator of Forest,  
Government of Kerala, Trivandrum.
- 5 Union Public Service Commission,  
Represented by the Secretary, UPSC,  
Shajahan Road, New Delhi. ... Respondents.

By Advocate Mr TPM Ibrahim Khan SCGSC (R1<sup>1</sup>)

Mr R Premsankar, G.P. (R 2-4)

Mr Thomas Mathew Nellimoottil (R-5)



This application having been heard on 17<sup>th</sup> April, 2009, the Tribunal on the same day delivered the following

**(ORDER)**

**Hon'ble Dr K.B.S.RAJAN, Judicial Member**

According to the counsel for the applicant, the actual fact is that the applicant's name has been included in the select list. Accordingly, this case is dismissed as having become infructuous.

  
K NOORJEHAN  
ADMINISTRATIVE MEMBER  
abp

  
K B S RAJAN  
JUDICIAL MEMBER